

27 - 22/4/10

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Barcilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIC			The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Prepared by W
Checked by

Chief Magistrate
Barcilly

DT- 26/7/10

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE AND DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
NIL						The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

Deputy Magistrate
Ch. S. K. Singh

Chief Judicial Magistrate
Bareilly

Dr - 24/4/18

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Basilly

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL	

Preparation of Challan only

[Signature]
Magistrate
Basilly

**1.4 MIS DE PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FIN. DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of A.C.M.G.

Sl. No.	Case No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1	322/18	श्रीमती मृगुनि		मृगुनि	300	The proposed fine may be deposited in Account number _____ (To be filed in by the District Judgeship before uploading the proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on the website)
						Sd/- ज.र. मृगुनि यापिक मजदूर म. नं. 6, मंरी 23/2/18

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

No-23818

In the Court of..... *CTM*

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	<i>190</i>				

Handwritten signature/initials

Handwritten signature
 Chief Judicial Magistrate
 Family

BT - 27/1/18

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... CJM Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL			

Prepared by
checkmate ✓

~~Chief Judicial Magistrate
Bareilly~~
27/1/18

87 - 21/4, 8

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
LINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of.....

CJM Barilly

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL		

Prepared by: - d
Checked by:

Chief Judicial Magistrate
Barilly

Dr - 12/21/18

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bareilly

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL	

Prepared by [Signature]
Checked by [Signature]

[Signature]
Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ('POWER JYOTI ACCOUNT' IN STATE BANK OF INDIA)

17/2/18

In the Court of ACJM I SCM

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan form are available on this website)

NIL

Addl. Chief Judicial Magistrate-1st
Bareilly